8789

To solve these problems, specific attention is being given to improve the quality of raw materials, rationalise manning, adjust production in tune with demand etc.

Bokaro is still in the initial stages of construction and does not, therefore, experience the operational problems facing the other steelworks

Manufacture of Small Car

4311. Shri Kameshwar Singh: Shri Shiva Chandra Jha: Shri Y. S. Kushwah: Shri Virendrakumar Shah: Shri Sidheshwar Prasad: Shri Y. A. Prasad:

Will the Minister of Industrial Development and Company Affairs be pleased to state

- (a) whether it is a fact that a package deal under which 8,000 small cars could be produced in the first year has been submitted to Government by a Delhi firm.
- (b) if so, the reaction of Government thereto:
- (c) the main highlights of the proposal: and
- (d) what will be the actual cost of the car?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a), (c) and (d) A proposal has been received from a Delhi firm for the establishment of an undertaking for the manufacture of a low cost car with an initial capacity of 8000 cars per annum, going upto 25,000 cars per annum in the fourth year. Collaboration with an Australian party is envisaged. It has been claimed that the price of the car will be Rs. 7,000. It has been stated that plant and machinery required for the project would be supplied by the foreign collaborator who would be repaid in five years through the export of Indian made car components. It is claimed that the car will be 100 per cent indigenous.

(b) This is one of the several proposals received by Government for the manufacture of low cost cars in the country. As in other cases, a questionnaire has been sent to the party for eliciting additional information about the proposal.

मध्य प्रदेश में अक्तिचालित करखे

4312. भी ग० च० बीकितः बाणिक्य मंत्री यह बताने की कपा करेंगे कि मध्य प्रदेश में वर्ष 1965-66 तथा वर्ष 1960-67 के दौरान ग्रलग ग्रलग से शक्तिचालित करघो के लिये कितने लाइसेंम • जारी किये गये[?]

बाणिज्य उप-मंत्री (भी शक्ती कुरेशी) : वर्ष 1965-66 में कोई परमिट जारी नहीं किया गया । वर्ष 1966-67 में 2925 शक्तिचालित कश्घी के लिये 2060 परिमट जारी किये गये।

बरहानपुर रेलबे स्टेशन पर आरक्षण की श्वासम्बा

- 4313. भी गं० च० दीकित: रेलवे मजी यह बताने की क्या करेंगे कि :
- (क) क्या यह मच है कि मध्य रेलबे पर स्थित इरहानपूर के निवासियों को बरहानपूर रेलबे स्टेशन पर पहले दर्जे में ग्रारक्षण कराने में बडी दिक्कन का सामना करना पडता है:
- (ख) यदि हां, तो उसके क्या कारण हैं; भौर
- (ग) क्या सरकार का कोई ऐसी व्यवस्था करने का विचार है जिससे प्रथम श्रेणी के यातियों को चारक्षण के मामले में कोई कठिनाई न हो ?

रेलवे मनी (थी चे० मृ० पुगावा): (क) धीर (ख). यदि धारक्षण काफी पहले करा लिया जाये तो दिक्कत नहीं होती।

धारक्षण के सम्बन्ध में बुरहानपुर में कोई विशेष असुविधा नहीं है और वहां भी स्थिति वैसी ही है जैसी अन्य ऐसे स्टेशमों पर होती है, जहां से गाड़ियां मूलतः रवाना नहीं होतीं और जहां धारक्षण के निए धलग कोटा निर्धारित करने के लिये यातायास की वृष्टि से भीजिय नहीं है।

(ग) भाग (क) सौर (ख) के उतर में को स्थिति बतायी गयी है, उसे देखते हुए, बुरहानपुर स्टेगन के लिए किसी विशव प्रबन्ध की बात नहीं सोची जा सकती ।

उपकरणों का निर्माण

4314. भी क० मि० नशुकर: क्या नौचोणिक विकास तथा समवायकार्य मदी यह बताने की कृपा करेगे कि भीचोणिक प्रयोजनों के लिये उपकरणों का निर्माण करने के मामले में सरकारी क्षेत्र में उत्थादन बढ़ाने तथा ग्रीधक कार्यकुशलता लोने के लिये सरकार द्वारा क्या कार्यवाही की जारही है?

धीद्योगिक विकास तथा समयाय-कार्य मत्री (बी फ्लफ्ट्रीन बली बहमक): जीनकारी इकट्ठी की जा रही है भीर सक्रा-पटल पर रख टी जोगेगी!

Industrial Estates

4315. Short elem Rai: Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) the urban and rural industrial estates sanctioned and opened during the Third Five Year Plan State-wise and Union Territory-wise:
- (b) the number of such estates which have begun functioning and the number of those that are lying idle State-wise and Union Territory-wise;
- (c) the number of such estates sanctioned and opened during 1965-66 and 1966-67 State-wise; and

(d) the number out of these that have begun functioning State-wise and Union Territory-wise?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (d). The information is being collected from the concerned authorities and will be placed on the Table of the House.

Transportation of Mangoon through Bibar

4316. Shri Samar Guha: Will the Minister of Commerce be pleased to state:

- (a) whether it is a fact that the Government of Bihar have refused to transport Mangoes from the well-known mangoes producing districts of West Dinajpur of West Bengal by rail passing through Bihar;
- (b) whether the only rail link, connecting the two mangoes producing Districts of West Bengal with the rest of the State that passes through Bihar, if blocked, will disrupt the mangoes market of the whole of Eastern India including the States of West Bengal, Assam, Tripura nad Orissa; and
- (c) whether Government of Bihar have acted beyond their jurisdiction in putring a ban on the movement of West Bengal Mangoes by rail through Bihar?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi);

- (a) No, Sir
- (b) Mangoes from West Bengal Districts can also move via Farraka.
 - (c) Does not arise.

Panipat Woollen and General Mills Co. Ltd., Kharar

4317. Shri Brij Bhushan Lai: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the Panipat Woollen and General Mills Ltd., Kharar near Chandigarh showed a profit and a loss of a few lakhs during the year 1964-65 and 1965-66